

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3135  
ANSWERED ON:12.12.2012  
CONVERSION OF KVs INTO RESIDENTIAL SCHOOLS  
Solanki Shri Makhansingh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether any scheme to convert Kendriya Vidyalayas (KVs) of the country into residential vidyalayas is under the consideration of the Government;
- (b) if so, the time by which the scheme is likely to be implemented; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) No, Sir. There is no proposal under consideration of this Ministry to convert the Kendriya Vidyalayas (KVs) of the country into residential vidyalayas.
- (b) Does not arise.
- (c) The KVs are opened mainly to cater to the educational needs of the wards of transferable Central Government Employees, including Defence personnel, by providing a common programme of education. Since the KVs are opened at locations where such employees are posted, there does not appear to be any need to open residential KVs.